

Court of Sessions Cases Nomenclature

Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
01	Sessions Trial, S.T., Sessions Case	Sessions Trial
02	SC/ST Act, SC/ST (Special), SC/ST Cases, SC/ST Act Cases, Spl. Case SC/ST, Special Case u/s SC/ST Act, SC/ST Prev. Act Case (Special Cases), SC/ST Pr.At. Act	SC/ST Case
03	N.D.P.S Act, N.D.P.S, G.R. Special (N.D.P.S) Case, Narcotic (N.D.P.S Act), N.D.P.S Cases	N.D.P.S Case
04	Electricity Act, Electricity Act (Special)	Electricity Act Cases
05	RC Cases, RC Cases (CBI), CBI, Special Case (CBI), AHD, Special Case (AHD)	Regular C.B.I. Cases
06	Vigilance Cases, Vigilance Cases (Special),	Vigilance Case
07	POTA, Special Cases (POTA)	POTA case
08	FERA/FEMA, Special Cases (FERA/FEMA)	FERA/FEMA case
09	Human Right Cases, Special (Human Right) Cases	Human Right Cases
10	Criminal Appeal, Cr. Appl., CrI. Appeal	Criminal Appeal
11	Criminal Revision, Cr. Rev., CrI. Revision, Cr. Revisions, CrI. Rev.	Criminal Revision
12	Cr. Misc., CrI. (Misc.) Petition, Other Misc. Petitions, Criminal Misc. Case, CrI. Misc., Misc. Petition	Criminal Misc.
13	Bail Petition, B.P.	Bail Petition
14	Anticipatory Bail Petition, A.B.P.	Anticipatory Bail Petition
15	Confiscation Appeal, Cr. Misc. (Confiscation) Appeal	Confiscation Appeal

Court of District Judge Cases Nomenclature

Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Title Appeal, Title Appeal (T.A.), T.A., Title Appl., Eviction Appeal, Evi. App., Title Eviction Appeal, Evi. Appl., Evic. T. Appl., T.(Ev.)A., Money Appeal, M.A., Money Appl., Payment of Wages Appeal, Mortgage Appeal	Civil Appeal
2.	Misc. Appeal, Misc. App., Misc. (Civil) Appeal, Misc. A., Succession Appl., Revenue Appeal, R.A.	Civil Misc. Appeal
3.	Compensation Cases, Claim Case, M.A.C.T., M.V.Cases, Claim (M.A.C.T.) Case, Compensation (M.A.C.T.), MAC, M.J.C, Claim (M.V.A.C.T), M.V.Claim, Title Claim Case, M.A.C.C., Claim, M.V.	Motor Accident Claims Cases
4.	Succession Case, Succession, Succ., Succession Certificate	Succession Certificate Case
5.	Letter of Administration, L.A.	Letter of Administration Case
6.	Insolvency Case, Insolvency, Insolvency C.,	Insolvency Case
7.	Guardianship Case, Guardianship, Guardian	Guardianship Case
8.	Revocation Case, Misc Case, Misc., Misc. Civil, Misc. Case & Petition	Revocation Case
9.	Misc. Transfer Petition, Misc. (Transfer) Petition	Transfer Petition
10.	Title Suit, T.S., Title (Trademark & Copyright Act) Suit, Title (Probate) Suit	original Suit
11.	Land Acquisition Appeal, L.A. Appeal	Land Acquisition Appeal
12.	Caveat, Caveat petition	Caveat
13.	Matrimonial Case, Matrimonial Suit, Matrimonial Title Suit	Matrimonial Case
14.	Civil Revision	Civil Revision

Court of Civil Judge (Senior Division) Cases Nomenclature

Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Title Suit, T.S., Partition Suit, Title Partition Suit, T(P)S, PS, Title P.Suit, Money Suit, M.S., Eviction Suit, Title Eviction Suit, Ev.S, EVS, Ev.Suit, T.(E)S., Mortgage Suit, Mortgage Title Suit, Summary, Title Damage Suit, Title Mortgage Suit, Rent Suit, Adoption Case, Final Decree, Defamation Title Suit.	Original Suit
2.	Execution Cases, Execution, Exec. Ex., Arbitration Execution,	Execution Case
3.	Land Reference, Land Acquisition Reference, Land Acquisition, L.A., L.A.R	Land Acquisition Case
4.	Land Acquisition Execution	Land Acquisition Execution Case
5.	Land Acquisition Misc.	Land Acquisition Misc. Case
6.	Succession	Succession Case
7.	Misc., Misc. (Civil), Civil Misc. Judl,	Civil Misc. Case
8.	Arbitration, Misc. Arbitration, Arbitration Title Suit	Arbitration Case
9.	Caveat	Caveat
10.	Sessions Trial	Sessions Trial

Court of Judicial Magistrate Cases Nomenclature		
Sl. No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	G.R., G:R (police Challan), Acceptance of FF, FF acceptance, FF, Cases u/s SC/ST Act, U/s 182, 211 I.P.C	G.R.Cases
2.	Police Act, 34 Police Act	Police Act Cases
3.	Cases u/s 7 E.C. Act, 7 E.C. Act, G.R (7 E.C. Act)	E.C.Cases
4.	N.D.P.S Act	No NDPS case be accepted by C.J.M/ Magistrate, the same must be presented directly before NDPS Court.
5.	R.C. Case	Regular C.B.I. Case
6.	Pvt. Complaint Case, C.P., Pvt. Complaint Case including N.I. Act (C), Complaint Case, Complaint, Complaint by public, P.C.R., Complt, P.C., Govt. Complaint Case, C.O., U.C., Complaint by officials, C.G. (M.V. Case), Govt. Case, G.O.C.R., O.C.R., Case by Govt. Authority, C.G., Forest Act, B.F., Forest, C.F., G.O. (F), M.V. Act, M.V., M.V. Case, M.V. Act Case, G.O., Complaint cases u/s. 138 N.I. Act, N.I. Act, Motor Vehicle Act, U.R., Labour Act, C.L.A., Contract Labour Act, Weight & Measurement Act, W.M., Food Adulteration Act, P.F.A., Minimum Wages Act, M.W., Payment of Wages Act, P.W., Coal Mines Act, Mines Act, Mines & Minerals Act, Factory Act, Industrial Dispute Act, I.D., Equal Remuneration Act, E.R., Prevention of Cruelty on Animal Act, S.P.C.A., Animal Cruelty Act, Jharkhand Electricity Act, Employment Exchange Act, E.E., Employees Provident Act, E.P.F., Bihar Shop & Establishment Act, B.S.E., Shop & Establishment Act, E.S.I. Act, Payment of Bonus Act, P.B., Payment of Gratuity Act, Building & Other Construction Work, B.O.C.W., Domestic Violence Act, Child Labour Act, Labour Enforcement Case, Central Legislative Act, C.L.A., L.E.O., Municipality Act, Complaint filed District Board, C/1, C/2, C-II, C-III, C/3, C/4, C-IV, C/5, C/6, C/7.	Complaint Case
7.	Misc. petition (Transfer/Informatory), Maintenance u/s 125/127 Cr. P.C, Crl. Misc., M. Cases, Misc. Case,	Crl. Misc. Case
8.	U.N.Case	U.N.Case
9.	Rail Act, U.R., Railway, Railway Claims Cases	Railway Act Case

Family Court Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Matrimonial Suit, Matrimonial Title Suit, Matrimonial Case, T.M.C, Guardianship Case, Guardianship, Guardian and Ward, Guardian Misc, Adoption Case, Adoption	Original Suit
2.	Maintenance Suit, Maintenance u/s 125 Cr.P.C, Criminal Misc., Criminal Misc. u/s 125 Cr.P.C	Original Maintenance Case
3.	Application u/s 127 Cr.P.C (Misc. Case), Application u/s 127 Cr. P.C,	Maintenance Alteration Case
4.	Execution Case, Execution U/s 125 Cr.P.C, Criminal Execution u/s 128 Cr.P.C, Ex., Execution	No separate case be registered and enforcement petitions be filed in the original case
5.	Civil Misc., Misc., Misc. Judicial Case, Misc. Case	Civil Misc. Case

Court of Civil Judge (Junior Division) Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Title Suit, T.S., Partition Suit, Title Partition Suit, T(P)S, PS, Title P. Suit, Money Suit, M.S., Eviction Suit, Title Eviction Suit, Ev.S., EVS, Ev.Suit, T.(E)S., Mortgage Suit, Rent Suit, Title Damage Suit, Defamation Title Suit, Final Decree, Adoption Case.	Original Suit
2.	Execution Case, Execution, Exec. Ex.,	Execution Case
3.	Misc., Misc. (Civil), Civil Misc. Judl,	Civil Misc. Case
4.	Arbitration, Arbitration Title Suit	Arbitration Case
5.	Land Reference, L.A., L.A.R	Land Acquisition Case
6.	Caveat	Caveat
7.	Small Cause Court Cases	Small Cause Court Cases